Annexure-7 Name of the corporate debtor: M/s JMS LOGISTICS AND EXPRESS PRIVATE LIMITED; Date of commencement of CIRP:06-06-2023; List of creditors as on: 13-04-2024 List of operational creditors (Government dues)

Sl.	Details of claimant		Details of claim received		Details of claim admitted			Amount of	Amount of	Amount of	Amount of	Remarks, if any	
No	Department	Government	Date of	Amount claimed	Amount of	Nature of	Whether	% of	contingent	any mutual	claim under	claim not a	
			receipt		claim admitted	claim	related	voting	claim	dues,	verification	dmitted	
							party?	share in		that may be			
								CoC		set-off			
	GOOD AND	MAHARASHTR		6,16,87,823.00	6,05,33,784.00								
	1 SERVICE TAX	A STATE	23-02-2024			Statutory Dues	No	31.99	Nil	Nil	Nil	11,54,039.00	-
							•	31.99	-	-		-	